

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 35/2020**

31.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI
IO is absent

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Ld. PP submits that IO is not available today as he is busy in an urgent matter in another court. He seeks 3-4 days time for filing the remaining 6 charge-sheets.

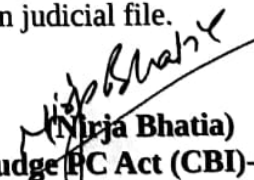
Ahlmad has reported that till date 10 charge sheets have been received in pen drive.

Let IO file the remaining 6 charge sheets before the next date of hearing. Ahlmad to report after receiving the remaining scanned charge sheets.

Put up for report/scrutiny and submissions on the point of cognizance on **05.09.2020**.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.


(Nirja Bhatia)
**Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/31.08.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 26/2020**

31.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI
IO is absent

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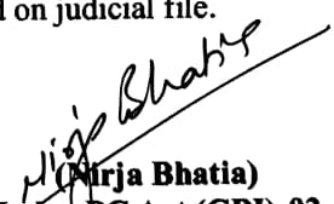
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**(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/31.08.2020**

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 23/2020**

31.08.2020

Pr. (on screen): Sh. Praneet Sharma, Id. Sr. PP for CBI
IO is absent

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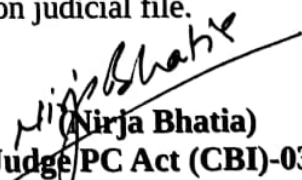
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(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/31.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 12/2020**

31.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI
IO is absent

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

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Nirja Bhatia
(Nirja Bhatia)
Spl. Judge PC Act (CBI)-03,
RADC, New Delhi/31.08.2020

**IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT
(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

**CBI Vs. Trilok Chand
CC/Regn. No. 22/2020**

31.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI
IO is absent

Matter is taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

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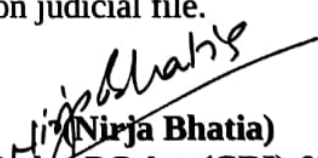
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